

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to Hon'ble High Court letter No. 2672-2683/DHC/Gaz/G-9/2019 dated 13.05.2019, the following Officers of Delhi Judicial Service (Central)/(West) are hereby detained for duty during summer vacation 2019 for the period and purpose mentioned against their names :-

S.No.	Name of Officer	Detention Period	Work Assigned
1	Sh. Prashant Sharma SCJ-cum-RC (Central)	19.06.2019 & 20.06.2019	Departmental stock taking/ Physical verification of stores.
2	Sh. G.S. Nagar ACJ (Central)	27.06.2019 to 28.06.2019	Physical verification of books in Library, Tis Hazari Courts, Delhi.
3	Sh. Ankit Singla ASCJ-JSCC (Central)	25.06.2019 to 29.06.2019	Weeding out process in Record Room (Civil)
4	Ms. Susheel Bala Dagar CCJ-cum-ARC (Central)	25.06.2019 & 26.06.2019	Departmental stock taking/ Physical verification of stores.
5	Sh. Puneet Pahwa ARC (Central)	24.06.2019	Weeding out process in Record Room (Civil)
6	Sh. Anuj Agarwal Officer of DJS	10.06.2019 to 14.06.2019	Weeding out process in Record Room (Sessions)
7	Ms. Renu Chaudhary Civil Judge (Central)	10.06.2019 to 14.06.2019	Departmental stock taking/ Physical verification of stores.
8	Ms. Charu Asiwai Civil Judge (Central)	10.06.2019 to 14.06.2019	Physical verification of books in Library, Tis Hazari Courts, Delhi.
9	Sh. Vinod Joshi Civil Judge (Central)	11.06.2019 to 13.06.2019, 15.06.2019 & 17.06.2019	Weeding out process in Record Room (Civil)
10	Sh. Vivek Beniwal Civil Judge (Central)	10.06.2019 to 13.06.2019, 15.06.2019	Weeding out process in Record Room (Civil)
11	Sh. Rahul Verma Civil Judge (Central)	10.06.2019, 12.06.2019, 13.06.2019, 17.06.2019 & 18.06.2019	Weeding out process in Record Room (Criminal)
12	Sh. Anshul Mehta Civil Judge (Central)	10.06.2019 to 14.06.2019	Accounts Branch (Central), for getting the pending work completed from the detained staffs of their respective seats of service books/Medical claims.
13	Ms. Tania Singh Civil Judge (Central)	10.06.2019, 12.06.2019, 13.06.2019, 17.06.2019 & 18.06.2019	Departmental stock taking/ Physical verification of stores.
14	Sh. Mayank Goel Civil Judge (Central)	25.06.2019 to 29.06.2019	Weeding out process in Record Room (Civil)
15	Sh. Robinjeet Singh Civil Judge (West)	25.06..2019 to 29.06.2019	Weeding out process in Record Room (Criminal)
16	Ms. Gita Civil Judge (West)	21.06.2019, 22.06.2019, 24.06.2019 to 26.06.2019	Weeding out process in Record Room (Criminal)
17	Sh. Pranav Joshi Civil Judge (West)	21.06.2019, 22.06.2019 & 27.06.2019 to 29.06.2019	Weeding out process in Record Room (Sessions)
18	Ms. Neha Mittal, Civil Judge (Central)	20.06.2019 to 24.06.2019	Accounts Branch (Central), for getting the pending work completed from the detained staffs of their respective seats of service books/Medical claims.

S.No	Name of Officer	Detention Period	Work Assigned
19	Sh. Rajinder Kumar, JSCC-ASCJ (West)	24.06.2019 to 28.06.2019	Weeding out process in Record Room (Sessions)
20	Sh. Rupinder Singh Dhiman Civil Judge (Central)	10.06.2019 & 26.06.2019 to 29.06.2019	Accounts Branch (Central), for getting the pending work completed from the detained staffs of their respective seats of service books/Medical claims.

04.6.19
(GIRISH KATHPALIA)

District & Sessions Judge (HQs)

Delhi

No. 1350/51577-627 /S.V/DJS/Gaz/2019

Dated : 04 JUN 2019

Sub:-Detention of Judicial Officers during summer vacation 2019

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officer In-charge, Pool Cars/Record Room/Library/Accounts Branch/Admin. Branch (I,II&III) Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The Sr. AO(J)/AO(J), Administrative Branch (I,II&III) (Central) to detain the required staffs of the Judicial Officer as mentioned above during summer vacation, 2019.
6. The Officer Incharge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car facility to the above mentioned Judicial Officers.
7. The Sr.AO(J), Record Room (Civil, Criminal, Sessions & Small Cause Court), Facilitation Centre, Accounts Branch, Care Taking Branch, Library, Computer Branch, THC, Delhi.
8. The Sr. AO(J), General Branch (Central) for updation of digital circular file.
9. The DDO/AO, Accounts Branch (Central) Tis Hazari Courts, Delhi.
10. The PS to undersigned.
11. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
12. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)

Delhi